NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CANo.147/2017 in CP No.178/2016 RT CP (IB) No.54/Chd/Pb/2017

In	tho	matter	of:
	HILL	maner	WI.

M/s Modi Alloys and Metalics (P) Ltd.Petitioner

Versus

M/s Goyal Malleables (P) Ltd.Respondent

Present:: Mr. Puneet Singla, Advocate for Mr. Rakesh Chopra, Advocate

for petitioner.

None for respondent.

Learned counsel for the petitioner seeks short date to have instructions as the arguing counsel Mr. Rakesh Chopra, is unable to move about because of injury.

List the matter on 03.10.2017.

Sd/-

(Justice R.P.Nagrath) (Member (Judicial)

September 19, 2017